

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 8
123/241- 242/PB/2018

IN THE MATTER OF:

Aude Priya Donatelle Wacziarg EP engel
& Anr

.... Petitioner

v.

Delhi Warehousing Pvt. Ltd & Ors.

.... Respondent

Order U/s. 241-242

Order delivered on 25.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Abhishek Anand, Adv. Nidhi Mohan
Parashar, Adv. Rohan Chawla, Adv. Harshit
Joshi, Adv. Shweta Sahu for R-2 & 4

For the Respondent : Sr. Adv. P. Nagesh, Adv. Ashish Verma, Adv.
Salonee Keshwani

ORDER

CA-930/2019, CA-381/2018

Heard Ld. Counsels Mr. P. Nagesh and Mr. Abhishek Anand. IA-207/2023 will be taken up on the next date of hearing.

A chart has been provided by Mr. Abhishek Anand as per our previous order. Mr. Ashish Verma, Ld. Counsel has also provided two volumes of additional documents. He undertakes to file a chart similar to the one filed by Mr. Abhishek Anand. At request and by consent, list the matter on **09.05.2024 for hearing on various interim applications.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

25.04.2024
Lalit